

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-323

CAA - 141/230/232/ ND/2019

IN THE MATTER OF:

Shams Professional Pvt Ltd and Ashvins Agri Products Pvt Ltd

....Applicant

SECTION

U /s. 230-232

Order delivered on 20.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Ld. Counsel for the IT Deptt. appeared and seeks time to file report in Shams Professional Pvt. Ltd. and further submitted that she has filed reply in the matter Ashvins Agri Products Pvt. Ltd. and the same is on record. Accordingly, last opportunity is being granted to file the report in Shams Professional Pvt. Ltd. List the case for 13.03.2020.

SD/-

(K.K. VOHRA)
MEMBER (T)

SD/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Rakhi)